NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/382/ (IB)/2017

NAME OF THE PETITIONER(S)

: H. MAHAVEER CHAND

NAME OF THE RESPONDENT(S)

: BHARAT TEXTILES & PROOFING INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. S. Revethy for M/s. China Law bes.

ORDER

Ms S Revathy, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for respondent present. Counsel for petitioner prayed time stating that the senior counsel could not appear before this Tribunal today. Time extended finally. Counsel for petitioner filed an affidavit and bank statement u/s 9(3)(b)&(c) of IB Code, 2016. Put up on <u>05.07.2017 at 10.30 A.M.</u>

> (K. Anantha Padmanabha Swamy) Member (Judicial)